

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
166/16	187/17	Hearing	391 394	Indus Paper Boards Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

- 1) S. Vivekananda for Petitioner S. Vivekananda
for VVB Associates
9845428653
- 2) Vasanth Kumar for Respondent
Asth
10/0 OL
- 3) Ratakonda Murali for R.O.C.
KAVITNA - H- C.
9844076145
- Ratakonda Murali for KHC.

Counsel for petitioner is present. Counsel for ROC/RD is present. He has filed affidavit/objections. Assistant from OL office is present. He has filed report.

Counsel for petitioner is directed to file two sets of copies.

List it for hearing to 21.04.2017.

MEMBER (J)

MEMBER (T)